

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/020/1356/2015

Dated: 14/12/2018

Between

Smt. B. Ramanamma,
W/o. Late B. Satyam,
Aged about 61 years, Occ: Household,
R/o. C/o. A. Nagaraju,
D.No.4-203/1, Naga Sai Nilayam,
Andhra Bank Colony, Near FCI,
Dowleswaram, East Godavari District.

... Applicant

AND

1. Chairman, Railway Board,
Rail Bhavan,
New Delhi.
2. The General Manager,
South Central Railway,
Secunderabad.
3. Senior Divisional Personnel Officer,
South Central Railway,
Vijayawada Division,
Vijayawada.
4. Senior Divisional Electrical Engineer,
South Central Railway,
Vijayawada Division,
Vijayawada.
5. Divisional Railway Manager,
South Central Railway,
Vijayawada Division,
Vijayawada.

... Respondents

Counsel for the Applicant : Mr. B. Suman Kumar
Counsel for the Respondents : Ms. KMJD Shyama Sundari,
SC for Rlys

CORAM :

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER
(Per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Both side counsel absent.

2. It is seen that learned counsel for the applicant has not been representing the case for a long time. It is posted under the caption 'For Dismissal' today. Even then, there is no appearance. Therefore, for lack of prosecution, the O.A. is dismissed. There shall be no order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

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